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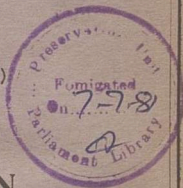
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TO
THE LEGISLATIVE ASSEMBLY DEBATES
(Official Report)

Volume VII, 1931
(4th to 20th November, 1931)



SECOND SESSION
OF THE
FOURTH LEGISLATIVE ASSEMBLY, 1931



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CORRIGENDA.

In the Legislative Assembly Debates, Volume VII, 1931—

- (1) page 1557, from the subject-heading to starred question No. 1181, *delete* the words "Oudh and".
- (2) page 1604, line 10, *for* "Mr. Phuput Sing" *read* "Mr. Bhuput Sing".
- (3) page 1638, lines 8 & 9, *for* the word "conceivable" *read* "conceivably".
- (4) page 1879, line 23, *for* the word "budgeting", at both the places, *read* "budgetary".
- (5) page 2019, in the subject-heading to unstarred question No. 162, *for* the word "Instruction" *read* "Introduction".
- (6) page 2076, in the subject-heading to unstarred question No. 165, *for* the words "Muslim Clerks" *read* "Non-Muslim Clerks".
- (7) page 2184, line 3 from the bottom, *for* the words "much less than this even), and what is the highest pay of an administra-" *read* "unfair. After the cuts, what, I ask, are the surpluses left in the respective".
- (8) page 2189, line 30, *for* the words "and they said" *read* "and then they said".

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